

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
02-12-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE**

C.P. (IB)/43(HYD)2022
U/s 95 of IBC, 2016

IN THE MATTER OF:

Indian Overseas Bank

...Petitioner

Vs

P. Sadguna & RCM Infrastructure Ltd

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)**

ORDER

Ld. Counsel Mr. D. Suryanarayana Raju for the petitioner present. Ld. PCS K. Devangi for the Personal Guarantor present.

List the matter on 22.12.2022.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)